NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 66/14	TP 68/16	Hearing	397/398	AA Development Capital India Fund I,	
				LLC Vs. M/s. Siesta Logistics Corpn, Ltd.	
	3			& 2 Ors.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER REPRESENTATION TO WHOM		SIGNATURE
1 -	Gampathy M.S. 9880099885	Respondent	M. S. Darpetty
,	1880094883	Petitione	when

ORDER

Counsel for petitioner is present. Counsel for respondent is also present. CA01/16 is taken up today. No representation for petitioner till 12 noon. When the case is called. This CA 01/16 is being listed from time to time. As a last chance CA 01/16 is listed to 08/09/2017 and matter will be taken up for hearing finally. No adjournment will be given.

MEMBER(J)

MEMBER(T)